

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.9-IA/1152(AHM)2024

In  
CP(IB) 46 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sika Scchweiz Ag-Aliva Equipemement  
V/s  
Mekaster Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on: 26/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.  
For the Respondent :

**ORDER**

**IA/1152(AHM)2024**

This application is filed by the Liquidator for placing on record the 19<sup>th</sup> progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1152 of 2024 stands disposed of.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**